

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b). The Navodaya Vidyalaya Scheme envisages the establishment of a Navodaya Vidyalaya in each district of the country including tribal areas during the Seventh Five-Year Plan period in a phased manner.

[English]

Implementation of New Education Policy in West Bengal

2816. SHRI ATISH CHANDRA SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps taken for implementing the new education policy in West Bengal;

(b) the amount of money made available to the State Government for the above purpose and the details of the schemes; and

(c) whether there is any scheme for implementing the above policy to be solely executed by the Union Government without any help or support of the State Government?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) A Statement is given below.

(b) Proposals from State Government of West Bengal are still awaited.

(c) No, Sir.

STATEMENT

The Central Advisory Board of Education (CABE) reviewed the Policy implementation on June 25-26, 1987 at New Delhi. As reported by the State Government of West Bengal, the following steps have been taken

by them to implement the National Policy on Education 1986.

1. State Level Programme of Action for school education has been drawn up.

2. Fifth Education Survey work has been started and school mapping exercises will be taken up simultaneously.

3. A separate Directorate of school education has been set up. The District structure has also been bi-furcated into the primary and secondary areas.

4. A State Level Coordination and Monitoring Committee has been constituted to involve NSS and Non-NSS students in the Mass Programme of Functional Literacy.

5. The Education Department has also constituted a Media Committee with the Minister-in-Charge as Chairman and representatives of all media as members to involve A. I. R., T.V. and the print media in the Adult Education Programme.

6. In the sphere of technology mission, the State Government have already taken advance action by providing audio-visual equipment to all the 53 projects of the State.

7. The State Government is considering the setting up of an Institute of Correspondence Courses to be affiliated to Calcutta University.

8. The State Government is examining the guidelines for establishment of autonomous colleges.

Equipment Erection Work of VSP

2817. SHRI M. RAGHUMA REDDY:
SHRI SUBHASH YADAV:
SHRI MANIK REDDY:
SHRI DHARAM PAL SINGH
MALIK:
SHRI PRAKASH CHANDRA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the equipment erection work at the Vishakhapatnam Steel Projects is going on according to schedule;

(b) if so, by what time it is likely to be completed; and

(c) the time by which the production is likely to commence on this project?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) Equipment erection work in Visakhapatnam Steel Project as on 31.7.1987 was 82% of the schedule.

(b) and (c). Phase I of the production is likely to commence in December, 1988 and Phase II in June, 1990. Equipment erection is likely to be completed to suit this commissioning schedule.

Over Bridges at Bibinagar, Bhongir and Alair (Andhra Pradesh)

2818. **SHRI M. RAGHUMA REDDY:**
SHRI MANIK REDDY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the need for construction of "fly over bridges" at Bibinagar, Bhongir and Alair of Nalgonda district in Andhra Pradesh;

(b) if so, the details of steps to be taken in this regard;

(c) whether there is a proposal for construction of level crossing at "Kondamundugu" near Bibinagar; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Construction of road over bridge at Bibinagar in lieu of existing level crossing was sponsored by the Government of Andhra Pradesh and

has already been sanctioned. No proposal for road over bridges at Bhongir and Alair has been sponsored by the State Government to the Railways.

(c) No, Sir.

(d) The State Government has not sponsored any proposal in this regard to the Railways.

Revision In Rate of Royalty on Minerals

2819. **SHRI M. RAGHUMA REDDY:**
SHRI SITARAM J. GAVALI:
SHRI E. AYYAPPU REDDY:
SHRI SRIKANTA DATTA NARASINHARAJA WADIYAR:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the rate of royalty has been enhanced on various minerals after the Mines and Minerals Amendment Act came into force, if so, the details thereof;

(b) whether on account of this steep hike in the rate of royalty the minerals based industries are adversely affected and are likely to become sick especially in States where in addition to royalty, production on minerals attract proposed imposition of tax and minerals rates; and

(c) if so, whether any special instructions have been given by Union Government to the various State Governments to harmonise and bring about uniformity on taxes on minerals inclusive of royalty?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAMDULARI SINHA): (a) A copy of the Notification dated the 5th May, 1987 in which the royalty rates were revised is laid on the Table of the House [Placed in the Library. See LT No. 4903/87].

(b) and (c). While communicating the revised rates of royalty the State Govern-